

[Shri A. B. A. Gani Khan Chaudhuri]  
what the Delhi Transport Corporation is saying, there is a lot of logic and because of that we have sent the proposal to the Finance Department for consideration.

12.50 hrs.

### ELECTION TO COMMITTEES

#### (i) COMMITTEE ON OFFICIAL LANGUAGE.

The Minister of State in the Ministry of Home Affairs (SHRI P. VENKATASUBBAIAH): On behalf of Shri P. C. Sethi, I beg to move:

"That in pursuance of sub-section (2) of section 4 of the Official Languages Act, 1963, the members of Lok Sabha do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, one member from amongst themselves to be a member of the Committee on Official Language vice Shri Zail Singh resigned from the membership of Lok Sabha."

MR. DEPUTY-SPEAKER: The question is:

"That in pursuance of sub-section (2) of Section 4 of the Official Languages Act, 1963 the members of Lok Sabha do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, one member from amongst themselves to be a member of the Committee on Official Language vice Shri Zail Singh resigned from the Membership of Lok Sabha."

*The Motion was adopted*

#### (ii) ESTIMATES COMMITTEE

SHRI BANSI LAL (Bhiwani): Sir, I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254

read with sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, one Member from among themselves to serve as a member of the Committee on Estimates for the unexpired portion of the term of the Committee vice Shri Rama Chandra Rath ceased to be a member of the Committee on his appointment as a Minister of State."

MR. DEPUTY-SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 read with sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, one Member from among themselves to serve as a member of the Committee on Estimates for the unexpired portion of the term of the Committee vice Shri Rama Chandra Rath ceased to be a member of the Committee on his appointment as a Minister of State."

*The Motion was adopted*

12.54 hrs.

### MATTERS UNDER RULE 377

#### (i) PROPOSED SHIFTING OF TEXTILE MILLS FROM BOMBAY.

श्रीमती उषा प्रकाश चौधरी (अमरावती) : कर्ना में रियायत, अन्य प्रकार के प्रोत्साहन और जमीन, बिजली, पानी की दरों में छूट आदि से आकृष्ट होकर बम्बई में स्थित सूती कपड़ा मिलें देश के अन्य पिछड़े क्षेत्रों में जाने के लिये कोशिश कर रही हैं। उत्पादन की बढ़ती हुई लागत भी इसके लिए उत्तरदायी दिखाई देती है। लगभग एक दर्जन कपड़ा मिलें इस बात की समीक्षा कर रही हैं कि बम्बई के बाहर